

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 361/2018

IN THE MATTER OF:

Naramada Pradusan Nivaran Samiti &Anr.

.....PETITIONER

VERSUS

Ministry of environment, Forest and Climate Change & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 26.04.2024)

- 1. NARAMAD PRADUSAN NIVARAN SAMITI**
THROUGH ITS SECRETARY, JAYESH NATHUBHAI PATEL,
C/O CESCO, 25-B, GOKUL NAGAR SOCIETY,
MAKARPURA ROAD, VADODRA, GUJARAT **...PETITIONER NO. 1**

- 2. BHARUCH CITIZEN COUNCIL,**
THROUGH ITS PRESIDENT, JIVRAJBHAI M. PATEL,
SVM ENGINEERING COLLEGE, OLD NATIONAL HIGHWAY NO. 8,
AT POST BHARUCH, GUJARAT **...PETITIONER NO. 2**

VERSUS

- 1. MINISTRY OF ENVIRONMENT , FOREST AND CLIMATE CHANGE**
THROUGH ITS SECRETARY
INDHIRA PARYAVARAN BHAVAN
JORBHAG ROAD, Delhi **(RESPONDENT NO 1)**

- 2. NARMADA CONTROL AUTHORITY**
THROUGH ITS CHAIRMAN
NARMADA SADAN, SECTOR B, SCHEME NO 74
VIJAY NAGAR, INDORE,
MADHYA PRADESH-452010 **(RESPONDENT NO 2)**

- 3. MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT
AND GANGA REJUVENATION**
THROUGH ITS SECRETARY
423, SHRAM SHAKTI BHAWAN, RAFI MARG,
NEW DELHI-110001 **(RESPONDENT NO 3)**

- 4. SARDAR SAROVAR NARMADA NIGAM LIMITED**
BLOCK NO. 12, NEW SACHIVALAYA,
GANDHINAGAR - 382 010, GUJARAT **(RESPONDENT NO 4)**

- 5. NARMADA, WATER RESOURCES, WATER SUPPLY AND
KALPSAR DEPARTMENT**
THROUGH ITS ADDITIONAL CHIEF SECRETARY (NARMADA)
BLOCK NO. 8, 7TH FLOOR, SARDAR BHAVAN, SACHIVALAYA,
GANDHINAGAR-382010 GUJARAT **(RESPONDENT NO 5)**

- 6. STATE OF GUJARAT**
THROUGH ADDITIONAL CHIEF SECRETARY,
FORESTS AND ENVIRONMENT DEPARTMENT
BLOCK NO.14, 8TH FLOOR,
SACHIVALAYA, GANDHINAGAR- 382 010 GUJARAT **(RESPONDENT NO 6)**

- 7. GUJARAT COASTAL ZONE MANAGEMENT AUTHORITY**
THROUGH ITS CHAIRMAN DEPARTMENT OF ENVIRONMENT AND FOREST
BLOCK NO.14, 8TH FLOOR, SACHIVALAYA,
GANDHINAGAR- 382 010 GUJARAT **(RESPONDENT NO 7)**

- 8. GUJARAT STATE POLLUTION CONTROL BOARD**
THROUGH ITS MEMBER SECRETARY
PARYAVARAN BHAVAN,
SECTOR 10-A, GANDHINAGAR - 382010 GUJARAT . **(RESPONDENT NO 8)**

- 9. STATE OF MADHYA PRADESH**
THROUGH ITS CHIEF SECRETARY
MANTRALAYA, VALLABH BHAWAN,
BHOPAL-4620041.MADHYA PRADESH **(RESPONDENT NO 9)**
- 10. STATE OF RAJASTHAN**
THROUGH ITS CHIEF SECRETARY,
SECRETARIAT, JAIPUR-302005, RAJASTHAN **(RESPONDENT NO 10)**
- 11. STATE OF MAHARASHTRA**
THROUGH ITS CHIEF SECRETARY
CS OFFICE MAIN BUILDING,
MANTRALAYA, 6TH FLOOR, MADAME CAMA ROAD,
MUMBAI-400032 **(RESPONDENT NO 11)**